

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 13 of 2014 in
Appeal No. 216 of 2013**

Dated : 1st October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Suparna Srivastava
Counsel for the Respondent(s): Mr. Shikhar Srivatava for R.2

ORDER

The learned counsel for the Respondent No.2 seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 08.10.2014 after serving copy on the other side.

Post the matter for hearing on **09.10.2014.**

**(Rakesh Nath)
Technical Member**

Ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**